

**NOTICE**

As directed, please take notice that in compliance of direction contained in order dt. 30.09.2020 passed in CWJC 5633/2020 by Full Bench of Hon'ble Court, a box has been kept in the New shatabdi Bhawan for physical filing in which such case files may be dropped, subject to the conditions as directed by Hon'ble court for physical filing, up to 12.00 Noon on Court working days on first come first basis after generating OTP for token by Ld. Advocates through their AOR Number.

Patna High Court  
Dated the 19<sup>th</sup> November, 2020

By Order of Hon'ble The Chief Justice  
Sd/-  
(Manoj Kumar Sinha)  
Registrar (List)

All communications should be addressed to Registrar by designation and not by name	
Letter No. 44708-44710	File No-CXIX-20-2020/Admn. Computer Cell
	Date.- 22/10/2020
<b>From,</b> <b>Nawneet Kumar Pandey</b> <b>Registrar General</b> <b>HIGH COURT OF JUDICATURE AT PATNA</b>	Fax No. : 0612-2504088 Ph.: Office-P.B.X.-2504071-73, 75 Ext.- 601 2505318-19, 21 Tel. 0612 - 2504111 (O)
<b>To,</b> The Secretary, Bar Association/Advocate Association /Lawyers Association, Patna High Court, Patna.	

**Subject:- Regarding compliance of order dated-30.09.2020 passed in CWJC No-5633 of 2020.**

Sir,

In compliance of the direction given in CWJC No-5633 of 2020 dated-30.9.2020(copy enclosed), box to collect physical file is made available in the Shatabdi Bhawan, subject to the condition as directed by Hon'ble Court for Physical filing.

This is for information and strict compliance of all concerned.

Yours faithfully,  
*(Signature)*  
Registrar General

*mkgaurav*  
21/10/2020